

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPLE BENCH, NEW DELHI

CP-88/2006 in OA-924/2004

New Delhi this the 18th day of April, 2006.

HON'BLE MR. JUSTICE M.A. KHAN, VICE CHAIRMAN (J) HON'BLE SMT. CHITRA CHOPRA, MEMBER (A)

Sh. R.K. Jain, S/o late Sh. Sunder Lal Jain, R/o H.No. 362 Mohalla Garhi, Achhnera - Agra.

Petitioner

(through Sh. D.P. Sharma, Advocate)

Versus

Dr. U.S. Raghvan, Secretary Cum-Director General Posts, Ministry of Communication and I.T. Department of Posts, Dak Bhawan - Sansad Marg, · New Delhi.

Respondent

(through Sh. S.M. Arif, counsel for the respondents.

Order (Oral)

Hon'ble Mr. Justice M.A. Khan, Vice-Chairman(J)

Learned counsel for the respondents has produced a copy of the order of Division Bench of the Hon'ble High Court in WPC 4665-66/2006 dated 27.3.2006 whereby the operation and the implementation of the order of the Tribunal dated 31.1.2006 passed in O.A. NO. 924/2005 as well as the order dated 9.1.2006 passed in R.A. 84/2005 have been stayed.

We are of the considered view that proceedings in present C.P. should not be continued for indefinite period and they are accordingly Assessed Notices are discharged. It will be open to the applicant to approach this Tribunal again in accordance with law at a later stage.

Che har Chapa (Chitra Chopra) Member (A)

(M.A. Khan) Vice Chairman (J)